

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 1233

TO BE ANSWERED ON NOVEMBER 23, 2016

LAND TO GROUP HOUSING SOCIETIES

No. 1233 SHRI B. SRIRAMULU:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) whether Delhi Development Authority (DDA) proposes to allot land to the Group Housing societies in Delhi;
- (b) if so, the details thereof;
- (c) whether the DDA has any proposal to construct houses for the Central Government Employees in Delhi;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN  
DEVELOPMENT  
(RAO INDERJIT SINGH)

(a) & (b): The Delhi Development Authority (DDA) has informed that on the recommendation of the Registrar Co-operative Societies, Government of National Capital Territory of Delhi, it allots plots to the Cooperative Group Housing Societies for construction of flats for its members.

(c) to (e): DDA has informed that there is no proposal.

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